

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 378 OF 2017

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

SKS Ispat and Power Ltd.

.... Appellant(s)

Versus

Chattisgarh State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Aashish Anand Bernard for A1
Paramhans Sahani for A1

Counsel for the Respondent(s) : Ritesh Khare for R1
Apoorv Kurup for R2

ORDER

Appellant seeks time.

List the matter for hearing on **12.03.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK